Dear Secretary,

As you may be aware, 8th March is celebrated all over the world as International Women’s Day. Being the nodal Ministry for the welfare of women, Ministry of Women and Child Development has been celebrating International Women’s Day every year by felicitating eminent women, organizations and institutions with National awards called ‘Nari Shakti Puraskar’. Accordingly, International Women’s Day will be celebrated on 8th March, 2019 and Nari Shakti Puraskar will be awarded.

2. In total 40 Nari Shakti Puraskars (including individual and institutional) will be awarded. The copy of Guidelines for the Women Awards is enclosed.

3. I shall be grateful if necessary action for publicizing the above awards is taken at the earliest and the nominations are forwarded in the format at Annexure-I of the Guidelines along with a brief on the individual / institution giving details of the distinguished services rendered by them in the field of women or the cause of women. The nominations should reach this Ministry by 31st October, 2018 for further consideration by the Screening Committee/Selection Committee.

With regards,

Yours sincerely,

(Rakesh Srivastava)

Encl : As above
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

“Nari Shakti Puraskars” – National Award for Women – Guidelines

International Women’s Day is celebrated every year on 8th March. The Ministry of Women & Child Development celebrates this day to acknowledge the achievements of women for the nation and recognize their contributions to the society.

Therefore, it has been decided by the Ministry to confer ‘Nari Shakti Puraskars’ every year to individuals and institutions in recognition of their service towards the cause of women empowerment, especially vulnerable and marginalized women.

2. Objectives

2.1 In the past few years, there have been concerted efforts by the Government to recognise and encourage women to participate in all spheres and issues related to women have gained utmost importance and focused attention. “Nari Shakti Puraskars” shall showcase the Government’s commitment towards women with the aim of strengthening their position in the society.

2.2 Nari Shakti Puraskar will also provide an opportunity to Young Indians to understand the contribution of women in building of society and the nation.

2.3 The awards will inspire the individuals & institutions to follow the league of awardees.

3. Description

3.1 The recipients of the Nari Shakti Puraskars shall be declared every year by 20th February and awards will be conferred on 8th March on the occasion of International Women’s Day (IWD).

3.2 The maximum number of awards (including individual and institutional) would be 40. The Award in each category shall carry a certificate and a cash amount of rupees one lakh.

4. Eligibility Criteria for Nomination

4.1 The awards are open to all individuals and institutions.

4.2 In case of individual category, the awardee must be at least 25 years of age on the last date of receipt of nomination.

4.3 If the applicant is an institution, it should have worked in the relevant field for at least 5 years.

4.4 The applicant should not be a recipient of the same award earlier (including Stree Shakti Puraskars as were awarded by the Ministry).

4.5 The Nari Shakti Puruskar may be awarded for outstanding work, preferably in exceptional circumstances, to - individuals/ groups / institutions / NGOs, etc. in the areas of: economic and social empowerment of women.
The Nari Shakti Puruskar may be awarded to individuals/ groups/ NGOs/ institutions etc. who encouraged women to participate in decision making roles; encouraged women's skill development in traditional and non-traditional sectors; facilitated basic amenities for rural women; promoted women in non-traditional sectors like science and technology, sports, art, culture, etc.

4.6 An award shall also be given to a State or Union Territory, which has appreciably improved Child Sex Ratio (CSR).

4.7 Normally the awards shall not be presented posthumously; excepting in cases where death occurred subsequent to a proposal having been submitted to the Ministry in the manner as stipulated in these guidelines.

5 Nominations

5.1 Nominations for the award shall be invited from:

(a) State Governments, Union Territory Administrations, concerned Central Ministries/Departments.

(b) Non-Governmental Organizations, Universities/ Institutions, Private and Public Sector Undertakings (PSUs).

(c) The Selection Committee may also, suomoto, recommend an individual/ institution for the award with sufficient justification.

(d) Self-nominations for the awards shall also be considered.

5.2 The Nominations would be sent to the Ministry of Women and Child Development with details as per application form (Annexure-I) alongwith supporting documents as mentioned in the application form.

5.3 The entities at para 5.1 recommending the nominations should clearly certify the work carried out by the nominees for which the award is being recommended.

6. Mode of calling the nominations

6.1 For inviting the applications for the awards, an advertisement will be published by the Ministry of Women and Child Development, Govt. of India in leading Newspapers across the country. The Ministry will also write to all the State Governments, Union Territory Administrations, concerned Central Ministries/ Departments.

6.2 The information will be simultaneously placed on Ministry’s website and other social media platforms (facebook, twitter, etc.) along with the prescribed format.

6.3 The last date of the submission of the application will be mentioned in the advertisement. The applications received after the last date will not be considered.

7. Screening of Nominations
7.1 A Screening Committee shall be constituted by the Ministry of Women and Child Development to scrutinize and short list the nominations received for the Awards considering the achievements of the individuals and institutions.

7.2 The Screening Committee shall consist of:

| (i) | Joint Secretary, Ministry of Women and Child Development | - | Chairperson, ex-officio |
| (ii) | Domain expert in the field of women issues/gender expert, Ministry of Women and Child Development | - | Member |
| (iii) | Concerned Director/DS level officer, Ministry of Women and Child Development | - | Member |
| (iv) | Director/ DS level officer, Ministry of Urban Development, Rural Development, Health, Panchayati Raj, Home Affairs, NITI Aayog. | - | Member |
| (v) | Representative of CII and FLO(FICCI) | - | Member |
| (vi) | Concerned Under Secretary, Ministry of Women and Child Development | - | Member Secretary |

8. Selection of Awardees by the Selection Committee

8.1 A Selection Committee shall be constituted by the Ministry of Women and Child Development to select the awardees on the basis of recommendation of the Screening Committee.

8.2 The Selection Committee shall consist of:

| (i) | Hon’ble Minister for Women and Child Development | - | Chairperson, ex-officio |
| (ii) | Hon’ble Minister of State for Women and Child Development | - | Member, ex-officio |
| (iii) | Secretary, Ministry of Women & Child Development | - | Member, ex-officio |
| (iv) | Special or Additional Secretary, Ministry of Women & Child Development | - | Member, ex-officio |
| (v) | Secretary or his nominee from Ministry of Rural Development | - | Member, ex-officio |
| (vi) | Five National level eminent NGOs/Individuals/ Institutions | - | Co-opted members |
| (vii) | Joint Secretary (Women Awards), | - | Member-Secretary |

8.3 The Selection Committee may at its discretion also consider individuals other than those recommended by the State Governments/Central Ministries.

8.4 The Ministry reserves the right to reject any entry.

9. Presentation of Award
9.1 The Award shall be presented at New Delhi at a special ceremony/function held on the occasion of the International Women's Day on 8th March every year.

9.2 The Ministry will reimburse travel expenses by economy class by shortest route, for the awardees to and from Delhi, by Air India or any other airline as specifically permitted and local travelling allowance on production of bills and air tickets. Apart from this, boarding and lodging arrangements for the awardees for three days (one day prior and one day after the date of Award ceremony) shall be arranged by the Ministry.

****
## Nomination Form

### A. FORMAT FOR RECOMMENDING INSTITUTIONAL AWARDS

1. **Full Name & Complete Address of the Organisation/Institution**

2. **Name of the Head of the Institution**

3. **Contact Details:**
   (i) Land line Phone No.
   (ii) Mobile No.
   (iii) Fax No.
   (iv) E-mail Address:

4. **Area of Specialization** (please attach Memorandum and Articles of Association containing objects and bye-laws): (Wherever applicable)

5. **Name of parent organization or Registered body** (please attach certified copy of the certificate of registration – wherever applicable)

6. **The details of Managing Committee (or equivalent) and qualifications of their members:**

7. **Whether the organisation is working at:**
   (i) Regional level
   (ii) State level
   (iii) National level
   (iv) International level

8. **Total Staff Strength:**

9. **If possible, please attach the annual reports of the last three years:**

10. **Special or outstanding achievements during last five years in service towards the cause of women empowerment (with timelines, impact and outcomes)**

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<th>Details of Awards/Honours/Recognitions received, if any (attach citation)</th>
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<td>12.</td>
<td>Justification for the Award (attach Separate sheets with details)</td>
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I hereby declare that above information regarding the institution/individual: ________________
--------------------------------------------------------------------------------------------------is true to the best of my knowledge.

Place:

Date:

Signature
Name:
Full Contact Address:
Mobile No.:
E-mail ID:
**Nomination Form**

**B. FORMAT FOR RECOMMENDING INDIVIDUALS FOR AWARDS**

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| 1. | Full name  
Complete Address |
| 2. | Date of Birth |
| 3. | Designation |
| 4. | Contact Details:  
(i) Land line Phone No.  
(ii) Mobile No.  
(iii) Fax No.  
(iv) E-mail Address |
| 5. | Qualifications |
| 6. | Details of Professional experience |
| 7. | Notable work during last three years for the empowerment of women: |
| 8. | Details of Awards/Honours/Recognitions received, if any (attach citation) |
| 9. | Justification for the Award (attach separate sheets with details) |

I hereby declare that above information regarding the individual/ institution is true to the best of my knowledge.

Place:  
Date:  

Signature  
Name:  
Full Contact Address:  
Mobile No.:  
E-mail ID: